

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:299  
ANSWERED ON:02.08.2011  
ATTACK ON WOMEN AND CHILDREN  
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**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the cases of attack on women and children with blade and gang rape are on rise in the National Capital Territory (NCT) of Delhi;
- (b) if so, the details thereof and total number of such cases reported/ registered and accused arrested alongwith action taken against them during each of the last three years and the current year; and
- (c) the measures taken by the Government to stop such cases in future?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): No, Madam. Such cases are on decline due to various preventive measures taken by Delhi Police. However, there are reports of attack on women and children in the National Capital Territory (NCT) of Delhi. The details of such cases of attack on women & children with blade and gang rape reported to the Delhi Police and action taken against the accused during the last three years i.e. 2008, 2009, 2010 and 2011 (upto 30.06.2011) are given below:

Details of cases of attack on women and children with blade

Year	Cases Reported	Persons arrested
2008	05	05
2009	01	02
2010	07	08
2011 (upto 30.6.2011)	05	07

Details of gang rape cases

Year	Cases reported	Persons arrested
2008	38	98
2009	44	113
2010	49	115
2011 (upto 30.6.2011)	18	48

(c): Delhi Police has taken various steps for safety and security of women and children. These measures are as follows:

(i) Identifying the vulnerable areas requiring presence of women police staff like University area, Bus stops etc. To cover such areas prone to crime against women, female police staff has been deployed in beats and in PCR Vans. Two police stations predominantly staffed by women have been opened in the North and South Campus.

(ii) Women Help Desks have been formed in all police stations and special measures have been taken for safety and security of women employees by issuing directions u/s 144 Cr.P.C. to BPOs, Corporate and media houses for taking safety steps.

(iii) Gender sensitization programmes have been organized for police personnel.

(iv) PCR Vans have been directed to help stranded women.

(v) Helplines such as Women's helpline - 1091 and the Anti-Obscene Call/ Anti-stalking helpline - 1096 have been started.

(vi) Delhi Police has also established Anti-Human Trafficking Units (AHTUs) in all Districts and has formulated SOP in respect of missing children which mandates prompt registration of FIRs in respect of missing children and proper follow up of investigation of these cases.